Central Administrative Tribunal Principal Bench, New Delhi. CP-267/2017

IN

OA-2615/2009

New Delhi this the 29th day of November, 2017.

Hon'ble Mr. Raj Vir Sharma, Member (J) Hon'ble Ms. Praveen Mahajan, Member (A)

Manvir Singh Yadav
Age about 37 years
Peon-Cum-AMR
Service Dismissal
S/o Shri Rameshwar Yadav,
R/o Village Karim Pur,
Post Office Garh Mukteshwar,
Lohari District Ghaziabad,
Uttar Pradesh

... Applicant

(through Advocate: Sh. Varun Punia for Ms. Sweta Rani)

Versus

- C Arvind, Chief Secretary, Delhi Jal Board Government of NCT of Delhi Varunalaya PH-II, Karol Bagh New Delhi – 110005.
- Shri Keshav Chandra, IAS
 Chief Executive Officer
 Delhi Jal Board
 Varunalaya PH-II, Karol Bagh,
 New Delhi-110005.

... Respondents

(through Advocate: Mr. Rajeev Kumar)

ORDER (ORAL)

Mr. Raj Vir Sharma, Member (J)

Learned counsel for the petitioner submitted that the respondents have decided the representation of the applicant. The order of this Tribunal stands complied with. C.P. is closed. Notices issued to the respondents are discharged.

Praveen Mahajan) Member (A) (Raj Vir Sharma) Member (J)

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